

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-315**  
IB-2083(ND)2019

**IN THE MATTER OF:**

M/s Modern Credit Pvt Ltd.  
Vs.  
M/s KPG International Pvt Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 7 of IBC, 2016

Order delivered on 16.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Affidavit of service is not before the Bench. Let this case be listed for further consideration on 24.09.2019.



**(SUMITA PURKAYASTHA)  
MEMBER (T)**



**(INA MALHOTRA)  
MEMBER (J)**